NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB)-11(ND) 2018

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: A-Square Marketing Vs. Global Fragrances Pvt.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Aditya Sharma, Advocate

For the Respondent: None

ORDER

Ld. Counsel for the Petitioner prays for fresh directions to serve the Respondent in this case. Steps be taken in terms of the previous order returnable on 1st February, 2018.

(R. Varadharajan) Member (J)

-S-Ut

(Ina Malhotra) Member (J)

-s-d1